

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

NINTH REPORT

(Presented on 4.12.1991)

The Business Advisory Committee held a sitting on Wednesday, the 4th December, 1991.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

- (1) The Indian Ports (Amendment) Bill, 1990, as passed by Rajya Sabha. 2 hours

(Consideration and passing)

- (2) The Delhi High Court (Amendment) Bill, 1991, as passed by Rajya Sabha. 2 hours

(Consideration and passing)

3. The Committee also recommend that discussions under Rule 193 on the following matters may be held on the dates indicated against each from 3 P.M. to 7 P.M., if necessary:—

- (1) Flood situation caused by recent cyclonic storm in the Bay of Bengal. 4 December, 1991
- (2) General deterioration in the law and order situation in various parts of the country with reference to recent spurt in the incidents of terrorism, secessionism and kidnappings. 9 December, 1991
- (3) Devastation caused due to earthquake in hilly areas of Uttar Pradesh. 10 December, 1991
- (4) Economic situation. 16 December, 1991
- (5) Foreign Affairs. 17 December, 1991
- (6) Industrial Policy (Public Sector Undertakings). 18 December, 1991

NEW DELHI;
December 4, 1991
Agrahayana 13. 1913 (Saka)

SHIVRAJ V. PATIL
Chairman,
Business Advisory Committee.